



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 1164 of 2002
Applicant(s) Navasengh Sarda Respondent(s) U.O.1
Advocate for Applicant(s) M/s Rayamandi Mohanty Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1. P.O. for 1850/- filed.

By
10.12.02

DO
Dhankha

11.12.02

Defects removed.

For Regn. pl.

By
8/1/03

Dhankha D/2
08.01.03

Regulator

for Admin pl.

REGISTER

W/1/2003
Regd.

Or. No. 1 dated 9.1.2003

Having raised several financial claims from the Respondents, the Applicant, under Section 19 of the A.T. Act, 1985, has approached this Tribunal for redressal of his grievances.

The claims made by the Applicant relate to his service period in Kendriya Vidyalaya at Govindpur (Dhanbad) / Jharkhanda. It is stated that the said Kendriya Vidyalaya at Dhanbad / Jharkhanda is under the jurisdiction of the Regional Asst. Commissioner of Kendriya Vidyalaya Sangathan at Bhubaneswar.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

who is Respondent No.3 in this O.A.

In consideration of submissions made, Respondents are directed to examine the grievances of the Applicant, as raised in the present O.A. and pass necessary orders, giving relief to the Applicant, as available to him under the Rules governing the field. This exercise should be completed by the Respondents by end of March, 2003.

This order is passed after hearing Shri D.Mohanty, Advocate for the Applicant and Shri Ashok Mohanty, learned Senior counsel for the K.V.S.

With the aforesated observations and directions this O.A. is disposed of at the stage of admission.

Send copies of this order (along with copies of O.A.) to Respondents. A copy of this order along with copies of this O.A. be sent to the Principal, Kendriya Vidyalaya, Govindpur(Dhanbad)/Jharkhand. Shri Mohanty for the Applicant undertakes to file one extra copy of the O.A. along with one set of postages for transmission of copy of this order along with copy of O.A. to the Principal, Kendriya Vidyalaya, Govindpur(Dhanbad) Jharkhand by 10.1.2003.

Free copies of this order be also made available to the learned counsels for both sides.

Jabal
09.01.2003
MEMBER (JUDICIAL)

Do for a copy of
requisites & postal
requisites filed
on today.

M
28/1/03

Copy of order
aff. 29/1/03 & O.A.
copy issued to all
the respects. by Posts.

The same copy of
order issued to the
counsel for both
sides.

DR
28/1/03
S.O.